

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	NEW AGE SATELLITE SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10/01/1996
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB1996PTC076493
5.	Address of the registered office and principal office (if any) of corporate debtor	16 NETAJI SUBHAS ROAD 4TH FLOOR KOLKATA WB 700001 IN
6.	Insolvency commencement date in respect of corporate debtor	14.02.2020 (17.02.2020 date of receipt of order)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of Insolvency commencement date which is 12/08/2020.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Manish Jain Registration No.: IBBI/IPA-001/IP-P00582/2017-2018/11023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Manish Jain 2B, Grant Lane, Room No.303, 3 rd floor, Bajarang Kunj, Kolkata-700012. manishmahavir@gmail.com , Mobile. 9830248684/ 8582806221
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: CA Manish Jain Manish Mahavir & Co. 2B, Grant Lane, Room No.303, 3 rd floor, Bajarang Kunj, Kolkata-700012. cirp.newage@gmail.com , manishmahavir@gmail.com Mobile. 9830248684/ 8582806221
11.	Last date for submission of claims	02.03.2020 (14 days from the date of intimation of order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link https://ibbi.gov.in/downloadform.html Physical Address: NA

FOR THE ATTENTION OF THE CREDITORS OF NEW AGE SATELLITE SERVICES PRIVATE LIMITED

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the NEW AGE SATELLITE SERVICES PRIVATE LIMITED on [14/02/2020].

The creditors of NEW AGE SATELLITE SERVICES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before [02/03/2020] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

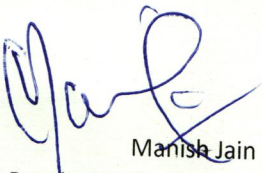
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/02/2020

Place: KOLKATA




Manish Jain
Interim Resolution Professional
IBBI/IPA-001/IP-P00582/2017-2018/11023